

AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the remarks and observations made by the Prime Minister to 'Sunday' Magazine dated 13th—19th November issue; if so, the steps Government propose to take to improve the functioning of Doordarshan;

(b) whether Government are aware of the widespread criticism that news coverage by Doordarshan is very narrow and limited; and

(c) what is the number of TV sets at present in operation in India?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT):

(a) Yes, Sir. It is the constant endeavour of Doordarshan to improve upon its programmes.

(b) No, Sir. The reporting of the news is governed by a set of rules as contained in the News Policy for Broadcast Media. As per these guidelines, the news has to be factual, accurate and objective and only such events which make news are included in the news bulletins.

(c) It is estimated that about 13.3 million TV sets were there in India as on December, 1987.

Circulation of daily newspapers in India

2784. SHRI CHIMANBHAI MEHTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what is the circulation of daily newspapers in India as on today?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT):

As per the information available in the Annual Returns filed by the newspapers with the Registrar of Newspapers for India, total circulation of daily newspapers in India as on 31st December, 1987 was 2,26,07,000 copies.

Rules/Regulations for construction of 5-Star Hotel in Delhi

2785. SHRI CHIMANBHAI MEHTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what are the rules and regulations for five star Hotel constructions, realloftment of shopping arcade area in total area of the Hotel in New Delhi;

(b) whether any flexibility has been permitted in the implementation of these regulations in New Delhi during last three years; and

(c) whether all permissions given to construct Hotels in connection with ASIAD are all fulfilled, how many hotels were permitted to be constructed what is the state of affair about them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

(a) N.D.M.C. have reported that the construction of a 5-star hotel is allowed either on a plot falling in the pocket earmarked as commercial zone in the Master/Zonal Plan or on a plot specifically earmarked for such purpose in the Master/Zonal Plan. While approving the plans, it is ensure that following requirements have been satisfied:—

1. that plans are in accordance with the provisions contained in the bye-laws.

2. that the Chief Fire Officer has certified that the plans satisfy the fire safety requirements from fire safety point of view.

3. that scheme is as per Master/Zonal plan regulations.